

Form.1**List of cases filed in e-filing during the month of December, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of December, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of December, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of December, 2024**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable			

Form.5**List of cases in which Hearing in Case Management was held during the month of December, 2024**

Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 1/2022	M/s.Lulu International Shopping Malls Pvt. Ltd. Vs. Andhra Pradesh Industrial Infrastructure Corporation Ltd.	Sri K. Rama Kireeti, Advocate for Plaintiff Vs. Sri. C.S. Sekhar for D1, Sri Y. Markandeyulu for D2, Exparte-D3	06.01.2022	17.12.2024

Form.6**Contested Commercial Cases disposed during the month of December, 2024**

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 1 of 2023	National Horticulture Board Vs M/s Canfruit Exports India Ltd & Ors	G.Babji Vs D.Veeraiah	Renumbered on 19.01.2023	No	16.12.2024	695	AFT	-	-	-
2	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	COS 12 of 2022	TK Elevator Indian (P) Ltd Vs Sha Poorji Pallonji & Co (P) Ltd	B.B.Reddy Vs M.Saran	28.06.2022	No	27.12.2024	913	AFT	-	-	-

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	CEP 4 of 2023	TATA Motors Finance Solutions Ltd Vs Ponakala Srinivasa Rao	V.R.Suresh Vs P.V.Amarnath	23.02.2023	No	20.12.2024	667	O.W	-	-	-
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 44/2024	Vijai Electricals Limited Vs. Eastern Power Distribution Company of Andhra Pradesh Limited	Sri P. HarikaPunnami, Advocate for Petitioner Vs. Sri. K.S. Shankar & D.A. Swaroop Advocates for respondent	01.11.2024	Not Applicable	09.12.2024	38 days	Contested	-	-	U/sec.9 of Arb. & Con. Act
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	COS 13/2020	M/s. Shriram Infra Projects Vs. Meesala Sunil Kumar and 15 others	Sri T.V.S.K. Kanaka Raju, Advocate for Plaintiff Vs. Sri B.A. Raja Rao for D4 to D6 & D16, Exparte -D1 to D3, D7 to D15	03.09.2020	No	11.12.2024	1560 days	Contested	-	-	U/Or.VII R.1 Sec. 26 of CPC
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 1/2024	Sri SrinivasaEnterprises Vs. Bharat Petroleum Corporation Limited and 3 others	Sri M.Bala Naga Srinivas, Advocate for Petitioner Vs. Sri M.K. Srinivas, Advocate for Respondents	04.01.2024	Not Applicable	19.12.2024	350 days	Contested	-	-	U/sec.9 of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 17/2022	M/s. Oil and Natural Gas Corporation Limited Vs. M/s. Deep Industries Limited and 3 others	Sri C. SyamaSundara Rao, Advocate for Petitioner Vs. Sri. M. Ramdas, Advocate for R1, R2 to R4 are Arbitrators	16.09.2022	No	30.12.2024	836 days	Contested	-	-	U/sec.34 of Arb. & Con. Act
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 18/2022	M/s. Oil and Natural Gas Corporation Limited Vs. M/s. Deep Industries Limited and 3 others	Sri C. SyamaSundara Rao, Advocate for Petitioner Vs. Sri. M. Ramdas, Advocate for R1, R2 to R4 are Arbitrators	16.09.2022	No	30.12.2024	836 days	Contested	-	-	U/sec.34 of Arb. & Con. Act

Form.7
Summary of Commercial Cases during the month of December, 2024

Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	97	2	3	96
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	132	2	11	123

